

**IN THE COURT OF THE DISTRICT & SESSIONS JUDGE AT
KALABURAGI.
NOTIFICATION**

Date : 25.01.2019.

Sub : Additional Selection list of candidates for **"TYPISTS-COPYIST"** posts - reg.

Ref: 1) District & Sessions Court, Kalaburagi Notification No.DCK/ ADMN/04/2018 dated: 03.11.2018.

2) Karnataka Sub-ordinate Courts (Ministerial & other posts) (Recruitment) (Amendment) Rules, 2007.

3) District & Sessions Court, Kalaburagi Notification dated: 25.01.2019. notifying the main list.

In pursuance of this office Notification dated: 03.11.2018 and in continuation of main list cited at Ref.No.3 above, the following candidates are selected in Additional list to consider them for appointment to the **TYPISTS-COPYIST** post only if the candidates selected in the **Main list does not report to duty or if their selection is cancelled for any reason, within a period of one year.**

TYPIST-COPYIST POSTS (ADDITIONAL LIST)

LOCAL CADRE

| Sl. No | Appl n. No. | Name and address of the candidate selected. | Date of Birth | Marks obtained. | Selected Category. |
|-------------------------------------|--------------------|--|----------------------|------------------------|---------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | 264 | Panduranga S/o Balarama R/o Shree Sharada Computer, Sirwar Tq: Sirwar District: Raichur | 12.09.97 | 80.49 | GM (R) |
| 2 | 12 | Rahul S/o Kupperao R/o H No. 1-11-25/40, Chukki Colony, Rampur Road, Near Methodist School, Raichur-584101 | 09.07.96 | 77.07 | 2A (instead of 2A PH) |
| 3 | 100 | Bhagyalakshmi Aravinamane L.A D/o Anand S.N R/o Ward No. 1, Parvathi Nagar, Near Eshwar Temple Ballari. | 03.12.87 | 71.93 | SC(W) |
| 4 | 125 | Sunilkumar S/o Manikrao R/o H No. 1-3-128(0), 1-3-157, Alibag galli, Old City, Tq & District: Bidar-585401 | 01.06.82 | 68.79 | SC (instead of SC PH) |
| <u>Residual Parent Cadre</u> | | | | | |
| 1 | 394 | Veena A Lekkada D/o Andanappa R/o Post: Gudur Tq: Hungunda District: Bagalkot. | 21.04.94 | 80.75 | 3A |

However, the candidates whose names are included in the above Additional list have no right to appointment merely on the basis of inclusion of their name in the Additional list.

**Sd/-
(P.T.Kattimani)
Prl.District & Sessions Judge,
Kalaburagi.**